

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

102. C.P.(IB)-1048(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **01.04.2024**

NAME OF THE PARTIES: Phoenix Arc Private Limited

V/s.

Transparent Food Technologists Private Limited.

Appearances:

For Petitioner : Adv. Chinmay a/w. Adv. Nishant Rana

For Respondent : None appeared

SECTION 7 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

This matter is listed for submitting written submissions.

Written submission on behalf of the petitioner has been tendered in the court.

None appeared for the respondent and no written submission has been filed on respondent's behalf. It appears that the respondent is not interested to file written submission. **Order is reserved.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)